

tion. Three days ago we discussed Punjab. The Home Minister assured us that they were taking all sorts of strong measures, firm measures to control the situation. The situation is going completely out of hand.. (*Interruptions*)

MR. DEPUTY SPEAKER : Mr. Gupta, you raise it today, when the Demands for Home Ministry are taken up.

SHRI INDRAJIT GUPTA : Those people will not wait. Those people are not going to wait for the debate on the Home Ministry in this House. They are going ahead with their plans. I want to know whether this Government has got any serious attitude towards these things, and what they propose to do.

MR. DEPUTY SPEAKER : I think that if they have received and information, they will announce it in the House. Let us see.

(*Interruptions*)

MR. DEPUTY SPEAKER : Now Papers to be Laid. Shri Bhajan Lal.

12.15 hrs.

PAPERS LAID ON THE TABLE

[*English*]

Statement Regarding Sale of spurious fertilizers in Punjab

THE MINISTER OF AGRICULTURE (SHRI BHAJAN LAL) : I beg to lay on the Table a statement (Hindi and English versions) regarding sale of spurious fertilisers in Punjab. [Placed in library. See No. L.F.—5904/88]

Notification under Finance Act, 1979

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A. K. PANJA) : I beg to lay on the Table a copy of Notification No. G.S.R. 384(B) (Hindi and English versions) published in Gazette of India dated the 29th March,

1988 together with an explanatory memorandum regarding exemption to His Excellency Mr. Zitouni Meesoudi, Minister for Light Industries of Algeria and fourteen member party who attended the Fourth Session of Indo-Algerian Joint Commission Meeting held in New Delhi on 28th and 29th March, 1988 from the payment of foreign travel tax in respect of their international journey to any place outside India at the end of the said meeting, under section 41 of the Finance Act, 1979. [Placed in Library. See No. LT—5905/88].

Detailed Demands for Grants of the Department of Ocean and Ministry of Science and Technology for 1988-89

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN) : I beg to lay on the Table—

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Ocean Development for 1988-89. [Placed in Library. See No. LT—5906/88]
- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Science and Technology for 1988-89, [Placed in Library See No. LT—5907/88]

12.16 hrs.

ESTIMATES COMMITTEE

[*English*]

Fifty-fourth and Fifty-fifth Reports

SHRI HUSSAIN DALWAI (Ratnagiri) : I beg to present the following Reports :

- (i) Fifty-fourth Report (Hindi and English versions) of Estimates Committee on Action taken by Government on the recommen-

dations contained in the Forty-eighth Report of the Committee (8th Lok Sabha) on the Ministry of Finance, Department of Revenue—Revenue Leakages.

- (ii) Fifty-fifth Report (Hindi and English versions) of Estimates Committee on Action Taken by Government on the recommendations contained in the Fortieth Report of the Committee (8th Lok Sabha) on the Ministry of Health and Family Welfare—Medical Stores Organisation.

12 16½ hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

Hundred and twenty-third,
Hundred and Seventeenth
and
Hundred and Eighteenth Reports

SHRI AMAL DATTA (Diamond Harbour) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

- (1) Hundred and twenty-third Report on Railway Electrification.
- (2) Hundred and Seventeenth Report on action taken by Government on the recommendations contained in their 94th Report (8th Lok Sabha) on National Rural Employment Programme.
- (3) Hundred and Eighteenth Report on action taken by Government on the recommendations contained in their 41st Report (8th Lok Sabha) on Compensation Claims arising from movement of foodgrain wagons

12.17 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Forty-First Report

[English]

SHRI VAKKOM PURUSHOTHAMAN (Alleppey) : I beg to present the

Forty-First Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Twenty-Sixth Report on Cochin Shipyard Ltd.

12.17½ hrs.

STATEMENT RE CHANGE IN THE PROGRAMME OF DISCUSSION AND VOTING OF DEMANDS FOR GRANTS OF MINISTRIES

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT) : With your permission, Sir, I rise to inform the House that discussion on the Demands for Grants of the Ministry of External Affairs will be taken up immediately after the voting of the Demands for Grants under the control of the Ministry of Home Affairs. The demands of the Ministry of Steel & Mines will be taken up thereafter.

12.18 hrs.

STATEMENT RE. : DRAWAL OF AN ADVANCE OF RS. 12.72 LAKHS OUT OF CONTINGENCY FUND OF INDIA

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : The hostel building of Central Institute of Fisheries Nautical & Engineering Training (CIFNET) Unit, Madras is housed in the premises at 47, West Mada Church Road, Royapuram, Madras-600034. The rent was due for revision w.e.f. 22.9.1977 but no agreement could be reached between